

**Government of India
Ministry of Finance
Department of Economic Affairs
Budget Division**

New Delhi, dated **January 12, 2026**

**(EXTRAORDINARY PART I—Section -1)
NOTIFICATION**

Auction for Sale (Issue / Re-issue) of Government Security (GS)

F.No.4(1)-B(W&M)/2025: Government of India (GoI) hereby notifies sale (issue / re-issue) of the following Government Securities

Name of the Security	Date of Original Issue	Original Tenure (yy-mm-dd)	Date of Maturity	Base	Method	Notified Amount (in ₹ Crore)
6.01% GS 2030	Jul 21, 2025	05-00-00	Jul 21, 2030	Price	Multiple	18,000
New GS 2076	Jan 19, 2026	50-00-00	Jan 19, 2076	Yield	Multiple	13,000

GoI will have the option to retain additional subscription up to ₹2,000 Crore against each security mentioned above. The sale will be subject to the terms and conditions spelt out in this notification (called 'Specific Notification'). The Securities will be sold through Reserve Bank of India, Mumbai Office, Fort, Mumbai - 400 001 as per the terms and conditions specified in the General Notification F.No.4(2)-B(W&M)/2018, dated March 26, 2025 issued by Government of India.

Allotment to Non-competitive Bidders

2. The Government Security up to 5% of the notified amount of the sale will be allotted to eligible individuals and institutions as per the enclosed Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities (**Annex**).

Place and date of auction

3. The auction will be conducted by Reserve Bank of India, Mumbai Office, Fort, Mumbai-400 001 on **January 16, 2026**. Bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber system) on **January 16, 2026**. The non-competitive bids should be submitted between **10:30 a.m. and 11:00 a.m.** and the competitive bids should be submitted between **10:30 a.m. and 11:30 a.m.**

When Issued Trading

4. The Securities will be eligible for "**When Issued**" trading in accordance with the guidelines issued by the Reserve Bank of India.

Date of issue and payment for the security

5. The result of the auction shall be placed by the Reserve Bank of India on its website (www.rbi.org.in) on **January 16, 2026**. The payment by successful bidders will be on **January 19, 2026** i.e. the **date of issue / re-issue**. The payment for the securities will include accrued interest on the nominal value of the Securities allotted in the auction from the date of original issue / last coupon payment date to the date upto which accrued interest is due as mentioned in the table in para 6.

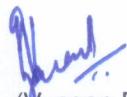
Payment of Interest and Re-payment of security

6. Interest will accrue on the nominal value of the Securities from the date of **original issue / last coupon payment** and will be paid half yearly. The Securities will be repaid at par on date of maturity.

Name of the Security	Coupon rate (%)	Date of Last Coupon payment	Date up to which accrued interest is due	Date of Coupon payments (month / date)
6.01% GS 2030	6.01	New Security	Jan 18, 2026	Jan 21 and Jul 21
New GS 2076	Yield based*	New Security	New Security	Jul 19 and Jan 19

*The coupon rate for the security will be set at the cut-off yield to maturity rate decided in the auction. The interest will be payable half-yearly.

By Order of the President of India



(Niyasan R.)

Joint Secretary to the Government of India